

(b) if «so, whether steps have so far been taken to implement it?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH) : (a) and (b) The report of the Estimates Committee is under the consideration of Government.

SHRI M. S. GURUPADA SWAMY: The Estimates Committee submitted its Report a long time back wherein specific recommendations had been made. May I know as to what steps have been taken by Government to demarcate the functions of the Development Commissioner and the National Small Industries Corporation? Why has there been so much of delay in this demarcation?

SHRI MANUBHAI SHAH: There has not been much of a delay. The Report was received 2 \ to 3 months ago. Apart from that, as the House already knows, the functions of the two organisations are distinctly understood, and we thought that further clarification by Government would not be necessary. So, a reply to the Estimates Committee, after proper examination of the issues, is under way.

SHRI M. S. GURUPADA SWAMY: Has it come to the notice of the Minister that due to the overlapping of functions in the day-to-day working, a lot of confusion has been caused and not much work can be done by these bodies?

SHRI MANUBHAI SHAH: The work is well defined. The Development Commissioner, Small-Scale Industries, does not cater for hire purchase which is the main function of the N.S.I.C. Apart from that, consultative services are being rendered by the Development Commissioner's organisation. It is true that the Estimates Committee has made certain observations which we are examining, and a reply is under way.

SHRI N. R. MALKANI: What would be the function of the Extension

Officers in the Blocks with regard to small-scale industries?

SHRI MANUBHAI SHAH: It is administrative and technical. He has to see whether the quality of the material is correct or not. If he is a furniture maker, the officers see whether the designing, if it is being carried on on traditional lines, cannot be improved to save the cost of production. The officers act like friends, philosophers and guides.

SHRI N. R. MALKANI: What would be the duty of the Small-Scale Industries Corporation?

SHRI MANUBHAI SHAH: The Corporation is for commercial activities like hire purchase, sale of material to the entrepreneur, Governmental purchases from small industries, etc. They are so distinctly defined that the entrepreneur is never in doubt, but as some points have been raised by the Estimates Committee, we are replying to them.

SHRI N. SRI RAMA REDDY: May I know whether there has been any evaluation of the work done by them?

SHRI MANUBHAI SHAH: The Evaluation Committee of the Planning Commission and our Ministry went into this, and I had the pleasure of laying the Report on the Table of the House.

*479. [For answer, vide cols. 2468—72 infra.]

INVESTIGATORS IN THE PLANNING COMMISSION

♦480. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister of PLANNING be pleased to state:

(a) whether any under-graduate Investigators in the Planning Commission have been promoted as Investigators grade II; and

(b) if so, what is their number?

THE DEPUTY MINISTER OF LABOUR AND EMPLOYMENT AND PLANNING (SHRI L. N. MISHRA): (a) and (b) One under-graduate Deputy Investigator in the Planning Commission has been promoted as Investigator Grade II.

SHRIMATI SAVITRY DEVI NIGAM: May I know the qualifications of the Investigator who was promoted and the qualifications of those who have been deprived of the chance of promotion?

SHRI L. N. MISHRA: Four have been promoted. Three are graduates and one is an Intermediate.

SHRIMATI SAVITRY DEVI NIGAM: What are the other qualifications which are taken into account at the time of promotion? Have any representations been made by the Investigators about favouritism shown in the matter of this promotion?

SHRI L. N. MISHRA: There has been no favouritism. According to the recruitment rules, 75 per cent, of the vacancies are filled by direct recruitment through the Employment Exchanges and 25 per cent, of the vacancies are filled by departmental promotion. The four people who have been promoted have put in more than two years of service, which is the required period of service. Therefore, there has been no case of favouritism.

SHRIMATI SAVITRY DEVI NIGAM: What are the qualifications of those Investigators who have been promoted?

SHRI L. N. MISHRA: I do not know. There are a number of Investigators and only four have been promoted departmentally.

SHRIMATI SAVITRY DEVI NIGAM: Is it a fact that a number of people who have been promoted as Investigators are only graduates while those who have not been promoted are M.Sc.s. and M.As.?

SHRI L. N. MISHRA: Maybe, but it is a fact that there has been no case of supersession; nobody has been superseded.

POSTS OF DEPUTY INVESTIGATORS IN THE PLANNING COMMISSION

*481. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister of PLANNING be pleased to state:

(a) whether it is a fact that in the Planning Commission the qualifications prescribed for the posts of Deputy Investigators vary from Division to Division;

(b) whether it is a fact that representations have been made by the affected persons in this regard; and

(c) if so, what action Government have taken in the matter?

THE DEPUTY MINISTER OF LABOUR AND EMPLOYMENT AND PLANNING (SHRI L. N. MISHRA): (a) to (c) In the Planning Commission (including Committee on Plan Projects) a few temporary posts of Deputy Investigators have been created on an ad-hoc basis. Necessary educational qualification is Bachelor's Degree of a recognised University. In the Programme Evaluation Organisation, however, there is a regular cadre of Deputy Investigators. Recruitment Rules, requiring at least a 2nd Class Bachelor's Degree have been framed.

Representations were received from some members of the staff of the Programme Evaluation Organisation requesting that 2nd class degree may not be insisted upon.

Representations were duly considered but it was not found possible to accede to the request at that time.

SHRIMATI SAVITRY DEVI NIGAM: Is it a fact that some of the Investigators who have been promoted have not got such good records of service and educational qualifications as those when they were not promoted?